

[Shri A. K. Roy]

the Demands of the Ministry of Steel and Mines to be put separately.

MR. SPEAKER : I shall now put cut motion No. 108 moved by Shri A. K. Roy to the vote of the House.

*Cut motion No. 108 was put and negatived.*

18.00 hrs.

MR. SPEAKER : I shall now put all the other cut motions to the vote of the House.

*Cut motion Nos. 1 to 28 and 45 to 107 were put and negatived.*

MR. SPEAKER : I shall now put the Demands for Grants under the control of the Ministry of Industry to the vote of the House.

The question is :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demand Nos. 58 to 60 relating to the Ministry of Industry.”

*The motion was adopted.*

MR. SPEAKER : I shall now put all the cut motions relating to the Ministry of Steel and Mines together to the vote of the House.

SHRI A. K. ROY : I would like that cut motion No. 24 relating to

retrenchment of H. S. L. Workers at Kudramukh moved by me be put separately.

MR. SPEAKER: I put cut motion No. 24 moved by Shri A. K. Roy to the vote of the House.

*Cut motion No. 24 was put and negatived.*

MR. SPEAKER: I shall now put all the other cut motions relating to the Ministry of Steel and Mines to the vote of the House.

*Cut motion Nos. 1 to 23 and 25 to 29 were put and negatived.*

MR. SPEAKER : I shall now put the Demands for Grants under the control of the Ministry of Steel and Mines to the vote of the House.

The question is :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demands Nos. 81 and 82 relating to the Ministry of Steel and Mines.”

*The motion was adopted.*

#### \*DEMANDS FOR GRANTS 1982-83—Contd.

(iii) MINISTRIES OF CIVIL SUPPLIES, ENERGY, FINANCE AND INFORMATION AND BROADCASTING ETC. ETC.

MR. SPEAKER : The question is :

\*That the respective sums not exceeding the amounts on Revenue

\*Moved with the recommendation of the President.

Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against :—

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| (1) Demand No. 10 relating to the Ministry of Civil Supplies;                                | (11) Demands Nos. 83 to 85 relating to the Ministry of Supply and Rehabilitation ;  |
| (2) Demands Nos. 29 and 30 relating to the Ministry of Energy;                               | (12) Demands Nos. 86 to 89 relating to the Ministry of Tourism and Civil Aviation ; |
| (3) Demands Nos. 32 to 43 relating to the Ministry of Finance;                               | (13) Demands Nos. 90 to 94 relating to the Ministry of Works and Housing;           |
| (4) Demands Nos. 61 to 63 relating to the Ministry of Information and Broadcasting;          | (14) Demands Nos. 95 to 97 relating to the Department of Atomic Energy ;            |
| (5) Demand No. 64 relating to the Ministry of Irrigation;                                    | (15) Demand No. 98 relating to the Department of Electronics;                       |
| (6) Demands Nos. 67 and 68 relating to the Ministry of Law, Justice and Company Affairs;     | (16) Demand No. 99 relating to the Department of Environment ;                      |
| (7) Demands Nos. 69 to 71 relating to the Ministry of Petroleum, Chemicals and Fertilisers ; | (17) Demand No. 100 relating to the Department of Ocean Development ;               |
| (8) Demands Nos. 72 to 74 relating to the Ministry of Planning;                              | (18) Demands Nos. 101 to 103 relating to the Department of Science and Technology ; |
| (9) Demands Nos. 76 to 79 relating to the Ministry of Shipping and Transport;                | (19) Demand No. 104 relating to the Department of Space ;                           |
| (10) Demand No. 80 relating to the Ministry of Social Welfare;                               | (20) Demand No. 105 relating to Lok Sabha ;   |
|  | (21) Demand No. 105 relating to Rajya Sabha ;                                       |
|  | (22) Demand No. 107 relating to the Department of Parliamentary Affairs ; and       |
|  | (23) Demand No. 108 relating to the Secretariat of the Vice-President.              |

*The motion was adopted.*

*Demands for Grants, 1982-83 in respect of the Ministries of Civil Supplies, Energy, Finance and Information and Broadcasting etc. etc. voted by Lok Sabha.*

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16th March, 1982		Amount of Demand for Grant Voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
<b>Ministry of Civil Supplies</b>					
10.	Ministry of Civil Supplies	71,18,000	1,36,62,000	3,55,89,000	6,83,13,000
<b>Ministry of Energy :</b>					
29.	Department of Coal	18,97,93,000	163,50,51,000	94,89,64,000	817,52,54,000
30.	Department of Power	20,50,73,000	119,99,31,000	102,53,67,000	599,96,57,000
<b>Ministry of Finance</b>					
32.	Ministry of Finance	7,88,62,000	47,65,000	39,43,10,000	2,38,26,000
33.	Customs	7,44,80,000	5,16,67,000	37,24,00,000	25,83,33,000
34.	Union Excise Duties	10,83,36,000	—	54,16,77,000	—
35.	Taxes on Income Estate Duty, Wealth Tax and Gift Tax	11,64,81,000	—	58,24,02,000	—
36.	Stamp	5,61,27,000	46,83,000	28,06,35,000	2,34,17,000
37.	Audit	13,27,67,000	—	66,38,36,000	—
38.	Currency, Coinage and Mint	9,80,23,000	2,67,99,000	49,01,16,000	13,39,94,000
39.	Pensions	16,55,37,000	—	82,76,82,000	—
40.	Opium and Alkaloid Factories	28,81,48,000	26,13,000	12,78,61,000	1,30,65,000
41.	Transfers to State Governments	4,45,04,74,000	—	933,54,12,000	—
42.	Other Expenditure of the Ministry of Finance	91,54,86,000	224,78,32,000	457,74,33,000	315,39,03,000
43.	Loans to Governments Servants, etc.	—	16,21,12,000	—	81,05,58,000

1	2	3	4		
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
<b>Ministry of Information and Broadcasting</b>					
61.	Ministry of Information and Broadcasting	18,58,000	—	92,93,000	—
62.	Information and Publicity	5,38,04,000	20,00,000	26,90,22,000	1,00,03,000
63.	Broadcasting	17,08,41,000	10,75,68,000	85,42,06,000	53,78,42,000
<b>Ministry of Irrigation</b>					
64.	Ministry of Irrigation	14,24,37,000	2,16,67,000	71,21,85,000	10,83,33,000
<b>Ministry of Law, Justice and Company Affairs</b>					
67.	Ministry of Law, Justice and Company Affairs	5,16,25,000	17,000	25,81,23,000	83,000
68.	Administration of Justice	19,64,000	—	98,20,000	—
<b>Ministry of Petroleum, Chemicals and Fertilizers</b>					
69.	Ministry of Petroleum, Chemicals and Fertilizers	22,08,000	—	1,10,39,000	—
70.	Petroleum and Petro-Chemicals Industries	20,46,59,000	43,01,92,000	102,32,98,000	215,09,63,000
71.	Chemicals and Fertilizers Industries	90,11,37,000	42,55,17,000	270,56,84,000	212,75,84,000
<b>Ministry of Planning</b>					
72.	Ministry of Planning	83,000	—	4,18,000	—
73.	Statistics	3,15,57,000	—	15,77,84,000	—
74.	Planning Commission	1,00,99,000	—	5,04,96,000	—

1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
<b>Ministry of Shipping and Transport</b>					
76.	Ministry of Shipping and Transport	65,31,000	—	3,26,54,000	—
77.	Roads	25,39,90,000	26,35,68,000	1,26,99,52,000	1,31,78,38,000
78.	Ports, Light-houses and Shipping	12,95,57,000	25,52,79,000	64,77,85,000	1,27,63,93,000
79.	Road and Inland Water Transport	38,23,000	3,66,52,000	1,91,17,000	18,32,59,000
<b>Ministry of Social Welfare</b>					
80.	Ministry of Social Welfare	9,15,10,000	22,18,000	45,75,48,000	1,10,90,000
<b>Ministry of Supply and Rehabilitation</b>					
83.	Department of Supply	5,45,000	—	27,24,000	—
84.	Supplies and Disposal	1,70,47,000	—	8,52,35,000	—
85.	Department of Rehabilitation	4,40,67,000	1,17,27,000	22,03,33,000	5,86,37,000
<b>Ministry of Tourism and Civil Aviation</b>					
86.	Ministry of Tourism and Civil Aviation	13,50,000	—	67,49,000	—
87.	Meteorology	3,45,56,000	93,44,000	17,27,78,000	4,67,22,000
88.	Aviation	6,18,21,000	11,39,17,000	30,91,05,000	56,95,83,000
89.	Tourism	96,74,000	1,83,75,000	4,83,68,000	9,18,75,000
<b>Ministry of Works and Housing</b>					
90.	Ministry of Works and Housing	26,75,000	—	1,33,75,000	—
91.	Public Works	26,94,88,000	7,89,46,000	134,74,38,000	39,47,32,000
92.	Water Supply and Sewerage	21,66,67,000	—	108,33,33,000	—
93.	Housing and Urban Development	5,45,96,000	19,16,52,000	27,29,82,000	45,82,57,000
94.	Stationery and Printing	8,29,59,000	—	41,47,93,000	—
<b>Department of Atomic Energy</b>					
95.	Department of Atomic Energy	12,99,000	—	64,96,000	—

1	2	3	4	
	Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
96. Atomic Energy Research, Development and Industrial Projects	21,28,30,000	23,10,20,000	106,41,48,000	115,50,98,000
97. Nuclear Power Schemes	16,77,31,000	16,16,43,000	83,86,54,000	80,82,13,000
<b>Department of Electronics</b>				
98. Department of Electronics	2,72,51,000	4,03,08,000	13,62,55,000	20,15,42,000
<b>Department of Environment</b>				
99. Department of Environment	1,88,89,000	—	9,44,47,000	—
<b>Department of Ocean Development</b>				
100. Department of Ocean Development	4,44,55,000	—	12,64,75,000	—
<b>Department of Science and Technology</b>				
101. Department of Science and Technology	7,83,58,000	27,67,000	39,17,88,000	1,38,33,000
102. Survey of India	4,97,50,000	50,000	24,87,50,000	2,50,000
103. Grants to Council of Scientific and Industrial Research	14,60,83,000	—	73,04,17,000	—
<b>Department of Space</b>				
104. Department of Space	10,28,76,000	13,96,34,000	51,43,82,000	36,68,91,000
<b>Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission</b>				
105. Lok Sabha	1,49,27,000	—	7,18,83,000	—
106. Rajya Sabha	48,67,900	—	2,43,38,000	—
107. Department of Parliamentary Affairs	4,67,000	—	23,36,000	—
108. Secretariat of the Vice-President	1,18,000	—	5,92,000	—